

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2598

ANSWERED ON:05.08.2015

Compensation for Works

Joshi Shri Pralhad Venkatesh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether compensation is offered if Central Public Works Department (CPWD) fails to attend the works within stipulated time;
- (b) if so, the details thereof; and
- (c) the details of the number of compensation claims encountered during the last three years and the current year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

(a) & (b): Yes, Madam. Directions to Director General, Central Public Works Department for compensation of Rupees 200/- per complaint per day for delay to the complainant for not attending the complaint of maintenance work by Central Public Works Department (CPWD) officials beyond the time line given in the Maintenance Charter have been issued by Ministry of Urban Development(MoUD) on 21.5.2015.

(c): The proposal is recently introduced and therefore, no claim has been paid so far. However, MoUD has written to all Ministries/Departments to popularise the proposal. DG, CPWD has also put a copy of orders on the web side of CPWD and MoUD.

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